

Dr. M. M. Das: As the home as well as foreign policies of Indonesia are very flexible, do Government think that there might be some change, especially in the policy of Indonesia regarding Kashmir, in the near future?

Shri Dinesh Singh: It is difficult for me to answer hypothetically.

Shri P. C. Borooah: Do Government have any proposal to send any delegation to Indonesia in return to their sending one to India and bring home our stand on Kashmir?

Shri Dinesh Singh: It is a suggestion for action.

श्री रामेश्वरानन्द : मंत्री महोदय ने कहा है कि इंडोनेशिया के मंत्री के वक्तव्य से यह जान नहीं पड़ता है कि पाकिस्तान के पक्ष में वह है काश्मीरके मामले को लेकर। मैं जानना चाहता हूँ कि उनके वक्तव्य का क्या भाव था ? क्या इंडोनेशिया का भाव है कि काश्मीर पर भारत का अधिकार है यदि नहीं तो क्या आप ने उनको सम्झाने की कोशिश की है कि काश्मीर पर हमारा अधिकार इन इन कारणों से होना चाहिये ?

अध्यक्ष महोदय: यह सवाल दूसरा है।

श्री रामेश्वरानन्द : मेरे प्रश्न का उत्तर तो दिलवाइये।

अध्यक्ष महोदय : मैंने द्विवेदी जी का सवाल भी इसी बेसिस पर नामंजूर किया था। उन्होंने भी यही कहा था कि भारत के साथ है।

श्री रामेश्वरानन्द : दूसरे भाग का तो उत्तर दिया जाये।

Dr. Ranen Sen: Is the Government aware that, after the change of Government in Indonesia, the present Government has taken a stiffer stand with regard to India vis-a-vis Pakistan and, if so, what steps have Government taken to improve the relations with Indonesia?

Shri Dinesh Singh: It is not our assessment that they have taken a stiffer line.

Shri Hem Barua: May I know if it is not a fact that in the latest joint communique issued by the Foreign Minister of Pakistan and the Foreign Minister of Indonesia, they have described Kashmir as a disputed territory and they have rather offered a suggestion for the honourable and peaceful solution of the Kashmir dispute which we do not call a dispute, and if so, how can he say that there is no shift in the policy of Indonesia? They are trying to be friendly with us and they have been trying to be friendly with them also.

Shri Dinesh Singh: As I said, we are awaiting the correct text of the statement.

Bombing of Demilitarised Zone in Vietnam

+

*126. **Shri P. C. Borooah:**
Shri Shree Narayan Das:
Shri H. N. Mukerjee:
Dr. Ranen Sen:
Shri D. C. Sharma:
Shrimati Maimoona Sultan:

Will the Minister of External Affairs be pleased to state:

(a) whether the North Vietnam Government had sent a protest to the International Control Commission on Vietnam against U.S. bombing of demilitarised Zone in September, 1966;

(b) if so, Government's reaction thereto in India's capacity as Chairman of the International Control Commission; and

(c) the efforts made to bring the two sides in Vietnam to the conference table and the results achieved thereby so far?

The Minister of State in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) The Government of India have been anxious to see that the buffer

status of the demilitarized zone is respected by both sides and have sought to take all steps towards that end in conformity with the provisions of the Geneva Agreements of 1954.

(c) The Government of India have made several efforts through diplomatic channels to help bring about a peaceful settlement of the Vietnam problem. There has been general appreciation of India's efforts but the differences between the various parties engaged in the hostilities have not yet been bridged.

Shri P. C. Borooah: May I know whether in view of the US President Johnson's statement from Lancaster on September 5, in which he offered to lay down a time-table for American withdrawal from South Viet Nam, subject to reciprocal action by North Viet Nam. Government propose to seek details of the offer and working on those lines propose to approach the contending parties to bring them to a conference table, and if so, may I know the steps taken and proposed to be taken in that direction and the result thereof?

Shri Dinesh Singh: No, we cannot work on this offer. This will not work in the first place and in the second place our stand remains firm that the bombing of the North Viet Nam should stop without any conditions.

Shri P. C. Borooah: Since UAR is friendly to both South Viet Nam and North Viet Nam and also to China, may I know whether Government propose to move the UAR President to move in this direction and bring the contending parties to a conference table.

Shri Dinesh Singh: No, we do not propose to move the UAR President.

Shri Shree Narayan Das: In view of the fact that neither of the parties, namely, neither North Viet Nam nor South Viet Nam, is observing the conditions laid down in the Geneva Agreement, may I know whether the Government of India has considered the question whether it is now neces-

sary to continue as chairman of the International Control Commission since the commission is proving ineffective in preventing the demilitarised zone from being attacked?

Shri Dinesh Singh: Incidentally this was one point on which all parties agreed, namely that the commission should continue.

Dr. Ranen Sen: Is it not a fact that in the Geneva Agreement of 1954, there was one definite clause in which it was stated that all foreign troops must vacate both South Viet Nam and North Viet Nam within a stipulated period, and if so, when the Government of India are still trying to bring all parties together on the basis of a Geneva type of conference or Geneva conference, may I know the reason why the Government of India have not yet demanded the withdrawal of foreign troops from Viet Nam?

Shri Dinesh Singh: It is not correct to say that the Government of India have not demanded that; we have said that all foreign troops should be withdrawn.

Shri D. C. Sharma: The Geneva Conference has the Soviet Union and Britain as its co-chairmen. May I know whether the Governments of these two countries are agreed on the re-convening of the Geneva Conference, and if not, who among the two is standing in the way of the reconvening of the Geneva Conference?

Shri Dinesh Singh: Both of them do not agree; it is a complicated question for which it is difficult to give a simple answer.

Shri Nath Pal: In the first place I would like to point out that my question No. 667 which is much wider in scope has been put down as an unstarred question. The requirements of rules 36 and 37 were fulfilled by me, and yet my question has been relegated to the list of unstarred questions.

Mr. Speaker: Now, he should put his question.

Shri Nath Pal: You should know our complaints and grievances.

Now, may I ask of the Prime Minister what exactly is the position of the Government of India towards this cruel conflict, in view of the four different statements which have emanated from her and from our official sources, namely (a) the joint statement she made in Washington, (b) the proposals she carried before she made a grand tour of Cairo, Belgrade and Moscow, and (c) the statement she signed in Moscow, and (d) the final communique issued after the summit conference? May I know what exactly the Government's stand is with regard to this vital issue, because the four are mutually contradictory?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): I do not think there is any contradiction whatsoever between those statements. Our stand has been made clear on the floor of this House and on many other occasions.

Mr. Speaker: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Commercial Broadcasting

- *127. **Shri Bhubuti Mishra:**
Shri K. N. Tiwary:
Dr. L. M. Singhvi:
Shri Yashpal Singh:
Shri Bagri:
Shri Ram Sewak Yadav:
Shri R. Barua:
Shrimati Vimla Devi:
Shri P. C. Borooah:
Shri D. C. Sharma:
Shri Lilladhar Kotoki:
Shri N. R. Laskar:
Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:
Shri Onkar Lal Berwa:
Shri R. S. Pandey:
Shri Kolla Venkalah:
Shri Bhagwat Jha Azad:

Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Dr. M. M. Das:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have come to any decision with regard to the introduction of the commercial broadcasting to boost export of Indian products;

(b) if so, the details thereof; and

(c) when it is going to be introduced?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) and (c). The matter is still under consideration and Government's decision will be announced as early as possible.

Manufacture of T.V. Equipment

- *128. **Shrimati Vimla Devi:**
Shri Yashpal Singh:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Dighe:
Shri Vishwa Nath Pandey:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 41 on the 25th July, 1966 and state:

(a) whether Government have since taken any decision with regard to the proposal received from foreign firms/organisations for collaboration for supply and progressive manufacture of television transmitting equipment; and

(b) if so, the details of the proposal and the decision taken thereon?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) and (b). Bharat Electronics Ltd. to whom the work of examining the various offers was entrusted have finalised their discussions, and their